## SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 14763/2024

[Arising out of impugned final judgment and order dated 18-08-2023 in WPC No. 12078/2018 passed by the High Court of Delhi at New Delhi]

CONFERENCE FOR HUMAN RIGHTS (INDIA) (REGD.) Pet

Petitioner(s)

**VERSUS** 

UNION OF INDIA & ORS.

Respondent(s)

Date: 21-04-2025 This petition was mentioned today.

CORAM:

HON'BLE MR. JUSTICE B.R. GAVAI

HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Petitioner(s) : Petitioner-in-person

For Respondent(s): Mr. Nishit Agrawal, AOR

UPON being mentioned, the Court made the following O R D E R

As prayed, list this matter on 13.05.2025

(DEEPAK SINGH)
ASTT. REGISTRAR-cum-PS

(ANJU KAPOOR) ASSISTANT REGISTRAR